

FORM F

CLAIM BY CREDITORS (OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

Under Regulation 9A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

Date 01.11.2021.

To
The Interim Resolution Professional / Resolution Professional
Shri. Kathiresan Nachimuthu,
IBBI/IPA-001/IP-P01733/2019-2020/12795,
'RAJI' 3B1,3RD Floor, Galety Palace, No.11.Blackers Road,
Mount Road, Chennai-600002

From
The Assistant Commissioner of CGST & C.Ex.,
CGST & C.Ex., Division,
C-50.SIPCOT Industrial Complex, Madathur(PO),
Tuticorin-628008.

Subject: Submission of proof of claim. in respect of the liquidation of
M/s. S.M.Ramcoal Importers Private Limited, Tuticorin under the
Insolvency and Bankruptcy Code, 2016.

Sir,

I, The Assistant Commissioner of CGST&C.Ex., CGST&C.Ex., Division, C-50.SIPCOT Industrial Complex, Madathur(PO), Tuticorin-628008 hereby submit the following proof of claim in respect of the corporate insolvency resolution process in the case of M/s. S.M.Ramcoal Importers Private Limited, Tuticorin . The details of the same are set out below:

PARTICULARS

| | | |
|----|---|--|
| 1. | Name of the creditor | The Assistant Commissioner of CGST&C.Ex.,Tuticorin |
| 2. | Identification number of the creditor (If an incorporated body corporate, provide identification number and proof of incorporation. If a partnership or individual, provide identification record* of all partners or the individuals) | Nil |
| 3. | Address and email address of the creditor for correspondence | CGST&C.Ex., Division, C-50.SIPCOT Industrial Complex, Madathur(PO),Tuticorin-628008. |
| 4. | Description of the claim (Including the amount of the claim as at the insolvency commencement date) | Principal: 6.99 Crores Interest: 6.50 Crores Total claim: 13.49 Crores |

| | | |
|-----|---|---|
| 5. | Details of documents by reference to which claim can be substantiated | Based on the GSTR-01 return by the corporate debtor |
| 6. | Details of how and when the claim arose | From the period from July -17 to January-19 liability towards payment of tax and cess declared but not paid |
| 7. | Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim | Nil |
| 8. | Details of: a. any security held, the value of security and its date, or b. retention title arrangement in respect of goods or properties to which the claim refers | Nil |
| 9. | Details of bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan | |
| 10. | List of documents attached to this claim in order to prove the existence and non-satisfaction of claim due to the creditor | 1. An annexure showing the liability declared by the debtor in his GSTR-1 returns for the period from July 17 to January 19 |

Signature of the creditor or any person authorised to act on his behalf
(Please enclose the authority if this is being submitted signed on behalf of the creditor)

Name in BLOCK LETTERS RICHARD JUDE O'CONNOR

Position with or in relation to the creditor Assistant Commissioner

Address of the person signing
CGST&C.Ex., Division,
C-50.SIPCOT Industrial Complex,
Madathur(PO), Tuticorin-628008.

* PAN, Passport, AADHAAR or the identity card issued by the Election Commission of India.

DECLARATION

I, RICHARD JUDE O'CONNOR. Asst. Commissioner, CGST& C.Ex., Division, Tuticorin currently residing at C-50.SIPCOT Industrial Complex, Madathur(PO), Tuticorin-628008, do hereby declare and state as follows: -

1. M/s.S.M.Ramcoal Importers Private Limited, Tuticorin, the corporate debtor was, at the insolvency commencement date, being the 20 day of October 2021, actually indebted to me in the sum of Rs.13.49 crores.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Please list the documents relied on as evidence of claim]. An annexure showing the liability declared by the debtor in his GSTR-1 returns for the period from July 17 to January 19

The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.

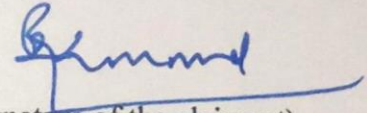
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

Nil

Date:Tuticorin

Place: .11.2021



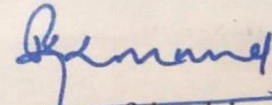
(Signature of the claimant)

रिचर्ड जूड ओकानर, भा.रा.से.,
RICHARD JUDE O'CONNOR, IRS.,
सहायक आयुक्त वस्तु एवं सेवा कर और केन्द्रीय उत्पादन शुल्क
ASST. COMMISSIONER OF CGST & CENTRAL EXCISE
तुतीकोरिन / TUTICORIN - 628 008.

VERIFICATION

I, RICHARD JUDE O'CONNOR. Asst. Commissioner, CGST & C. Ex., Division, Tuticorin the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Tuticorin on this ^{8th}..... day of November 2021



(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

रिचर्ड जूड ओकानर, भा.रा.से.,
RICHARD JUDE O'CONNOR, IRS.,
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ASST. COMMISSIONER OF CGST & CENTRAL EXCISE
तुतीकोरिन / TUTICORIN - 628 008.

S.M.RAMCOAL IMPORTERS PRIVATE LIMITED, TUTICORIN (GST NO. 33AATCS2398P1ZC)

| | Central Tax | State/UT Tax | Cess | TOTAL | INTER CALCULATION STARTING DATE | INTEREST CALCULATION END DATE | NO. OF DAYS FOR INTEREST (AS ON 21.10.2021) | INTEREST | TOTAL DUES | |
|--------|-------------|--------------|-----------|-------------|---------------------------------|-------------------------------|---|----------|------------|-------------|
| Jul-17 | 0 | 14,87,241 | 14,87,241 | 57,97,428 | 87,71,910 | 10-08-2017 | 21-10-2021 | 1533 | 8842085 | 1,76,13,995 |
| Aug-17 | 0 | 21,53,632 | 21,53,632 | 84,18,232 | 12725496 | 10-09-2017 | 21-10-2021 | 1502 | 12567909 | 2,52,93,405 |
| Sep-17 | 0 | 15,44,568 | 15,44,568 | 58,97,704 | 8986840 | 10-10-2017 | 21-10-2021 | 1472 | 8698276 | 1,76,85,116 |
| Oct-17 | 0 | 13,12,981 | 13,12,981 | 51,35,056 | 77,61,018 | 10-11-2017 | 21-10-2021 | 1441 | 7353618 | 1,51,14,636 |
| Nov-17 | 0 | 13,65,356 | 13,65,356 | 53,13,768 | 8044480 | 10-12-2017 | 21-10-2021 | 1411 | 7463514 | 1,55,07,994 |
| Dec-17 | 0 | 8,75,999 | 8,75,999 | 32,64,376 | 5016374 | 10-01-2018 | 21-10-2021 | 1380 | 4551844 | 95,68,218 |
| Jan-18 | 0 | 4,54,323 | 4,54,323 | 16,34,216 | 2542862 | 10-02-2018 | 21-10-2021 | 1349 | 2255553 | 47,98,415 |
| Feb-18 | 0 | 10,46,549 | 10,46,549 | 40,99,136 | 6192234 | 10-03-2018 | 21-10-2021 | 1321 | 5378591 | 1,15,70,825 |
| Mar-18 | 0 | 6,66,829 | 6,66,829 | 24,82,788 | 3816446 | 10-04-2018 | 21-10-2021 | 1290 | 3237183 | 70,53,629 |
| Apr-18 | 0 | 3,47,517 | 3,47,517 | 13,08,096 | 2003130 | 10-05-2018 | 21-10-2021 | 1260 | 1659579 | 36,62,709 |
| May-18 | 0 | 1,11,022 | 1,11,022 | 4,05,808 | 627852 | 10-06-2018 | 21-10-2021 | 1229 | 507373 | 11,35,225 |
| Jun-18 | 0 | 0 | 0 | 0 | 0 | 10-07-2018 | 21-10-2021 | 1199 | 0 | 0 |
| Jul-18 | 0 | 1,69,949 | 1,69,949 | 6,39,640 | 979538 | 10-08-2018 | 21-10-2021 | 1168 | 752285 | 17,31,823 |
| Aug-18 | 0 | 92,414 | 92,414 | 3,26,192 | 511020 | 10-09-2018 | 21-10-2021 | 1137 | 382047 | 8,93,067 |
| Sep-18 | 0 | 96,011 | 96,011 | 3,81,672 | 573694 | 10-10-2018 | 21-10-2021 | 1107 | 417586 | 9,91,280 |
| Oct-18 | 0 | 1,14,456 | 1,14,456 | 4,01,248 | 630160 | 10-11-2018 | 21-10-2021 | 1076 | 445843 | 10,76,003 |
| Nov-18 | 0 | 56,345 | 56,345 | 2,03,976 | 316666 | 10-12-2018 | 21-10-2021 | 1046 | 217797 | 5,34,463 |
| Dec-18 | 0 | 55,643 | 55,643 | 2,02,584 | 313870 | 10-01-2019 | 21-10-2021 | 1015 | 209476 | 5,23,346 |
| Jan-19 | 0 | 12,636 | 12,636 | 43,952 | 692224 | 10-02-2019 | 21-10-2021 | 984 | 44789 | 1,14,013 |
| TOTAL | | | | 6,98,82,814 | | | | 23920 | 64985349 | 134868163 |

Richard Jude O'Connor

रिचर्ड जुडे ओ'कॉनर, सी.ए.सी.,
 RICHARD JUDE O'CONNOR, IRS.,
 ASST. COMMISSIONER OF CGST & CENTRAL EXCISE,
 तृतीय/तृतीय / TUTICORIN - 628 008.